

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**


ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 17.10.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) No.40/BB/ 17	-	For filing report by O.L.	230/ 232	Enlightiks Business Solutions Finance Limited


SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1.	SAJI. P. JOHN SPT Legal	Advocate for petitioner	
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2.	Varanth Kumar Asst.	olo OL	
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Counsel for petitioner is present. Assistant from OL office is present. He requested time for filing report.

List it on 27.10.2017.


MEMBER (J)


MEMBER (T)